

Filing number- 2761

Filed as WP(PIL)

Writ Stamp Reporting

ARUN KUMAR DUBEY

Vs.

The State of Jharkhand & others

DB

CFS:

Caveat Clr

Petition Rs. 250/-

Affidavit Rs. 5/- + Rs. 15/- Advocate Welfare Stamp

Vakalatnama Rs.15/- + 30/-

Defects:

1. From page number 32 to 44 may be certified to be true.
2. fresh or typed copy of page number 27 to 29, 35, 38, 32,39,41 may be given
3. Tagging of page number 42 is not proper.

Reported in both copy

Sameer

17.06.2020